## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

> CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER

PETITION NUMBER

: TCP/121/2016

NAME OF THE PETITIONER(S)

: M.SWAMINATHAN

NAME OF THE RESPONDENT(S)

: PROPEL VALVES PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. M. S. Jampah Conselfikz

AGNOSETIES - SELLESONER

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3. M/s. G. Sivashankarane Counsel to Red Ry. S. Sotthyaganesh.

## **ORDER**

A.G. Sathyanarayana, Counsel for Petitioner present. M.S. Sampath, Counsel for R2 present. Mr. G. Sivashankaran and Mr. S. Sathyaganesh, Counsel for R3 & R4 present. Counsel for R2 submitted that he has already filed written submissions and the same is taken on record. The pleadings are complete. The matter is posted for final arguments. Put up on 13.07.2017 at 10.30 a.m.

S - V ifager forcer.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIO) MEMBEŘ (JUDICIAL)